

**Annexure-3****Name of the corporate debtor: EDAC Engineering Limited Date of commencement of CIRP: 08.08.2023****List of creditors as on: 31.08.2023****List of secured financial creditors (other than financial creditors belonging to any class of creditors)****(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	IDBI Bank	22-08-2023	8,88,58,517		Financial Debt	Note 1	No	No	Note 2				8,88,58,517	Note 3

Note 1 Primary - Current Assets Collateral - 25 Lakhs Shares of EDAC Engg Ltd

Note 2 As the Operational Creditor who initiated the CIRP proceedings had submitted a Withdrawal application under Section 12A, which is pending before Hon'ble NCLT Chennai Division Bench II, CoC had not been formed yet

Note 3 The IRP has requested for additional documentation in support of the claim received and verified